

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

35. C.P. 421/2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2024**

NAME OF THE PARTIES: - Echjay Forging Industries Pvt. Ltd

Section: - 441 of the Companies Act, 2013

ORDER

C.P.421/2017: -

Present: -

Adv. Pritesh Rajgor

.....Petitioner through VC.

Counsel for the Petitioner wants to file an additional Affidavit but due to some technical issue, the same could not be filed with the registry. The Registry is directed to take on record an additional affidavit being filed by the Petitioner. list this matter on **02.09.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)